

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR
OA 527/2002

DATE OF ORDER: 5.2.2003

H.R. Sharma son of Shri Banwari Lal Sharma aged about 42 years.
Resident of 34/87, Kiran Path, Mansarovar, Jaipur. Presently
working as SDO (PHones), Chomu.

.... Applicant.

VERSUS

1. Union of India through Ministry of Telecommunication,
now known as Bharat Sanchar Nigam Limited, Statesman House,
New Delhi through its Chairman & Managing Director.
2. The Director HRD, Bharat Sanchar Nigam Limited,
Statesman House, New Delhi.
3. Shri R.N. Bhardwaj, Chief General Manager Telecom,
Rajasthan 1, Sanchar Path, Bhagat Singh Marg, C Scheme, Jaipur.
4. Principal General Manager, Telecom District Jaipur,
41, Telecom Colony, Bajaj Nagar, Jaipur.

.... Respondents.

Mr. Anupan Agarwal, Counsel for the applicant.

CORAM:

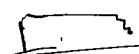
Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

The learned counsel for the applicant submits that he
wants to withdraw this OA. The OA stands dismissed as withdrawn.


(M.L. CHAUHAN)
MEMBER (J)


(H.O. GUPTA)
MEMBER (A)